

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:1408

ANSWERED ON:27.11.2009

SWINE FLU

Jagannath Dr. M.;Rane Dr. Nilesh Narayan

**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the Government has received any complaints regarding negligence on the part of the doctors or hospitals in treating the patients suffering from Swine Flu;
- (b) if so, the details thereof and the action taken by the Government thereon;
- (c) whether any instructions have been given to the State Governments to pay compensation to the families of victims of in such cases; and
- (d) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) Yes.

(b) Govt. of India has received a complaint from Shri Ganesh Rao Dudhgaonkar, Member of Parliament, Lok Sabha on 16th September, 2009 alleging negligence on the part of doctors of Civil Hospital, Parbani in treating Shri Ganapati Raut, a suspected case of Swine Flu, who died on 16th September, 2009. The matter has been taken up with Government of Maharashtra.

(c) & (d): No such instructions have been issued by Ministry of Health and Family Welfare, Government of India.